

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-84/2003/9336/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 4th November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/6043 dtd 2nd November, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.11.2022 along with station leave permission, from the evening of 05.11.2022, till the morning of 09.11.2022**, as prayed for. Further, The Civil Judge and Asstt. Sessions Judge, Bongaigaon and in her absence the next senior most Judicial officer in the station would remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/9337/A, dated , 04-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rds*